

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-310
IB-2472/ND/2019

IN THE MATTER OF:

M/s Wave Industries Pvt Ltd.
Vs
M/s Metamozez Entertainment Pvt Ltd.

....Applicant

....Respondent

SECTION

Under Section 7 of IBC, 2016

Order delivered on 18.11.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

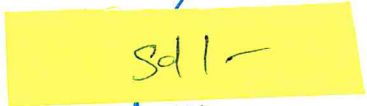
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

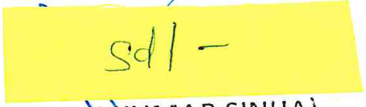
PRESENT:

For the Applicant : Adv. Amitabh and Adv. Ramesh Chandra
For the Respondent :

ORDER

Ld. Counsel for petitioner has put in appearance and states that the affidavit of service has been filed before the registry. However, the same is not on record. Registry is directed to trace out the same and place it on record before the next date of hearing. List for further hearing on 02.12.2019.


(SUMITA PURKAYASTHA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)